

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 03.08.2022 (WEDNESDAY)**

**COURT –II**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Competition App. (AT) No. 33 of 2022	Klassy Enterprises Vs. Competition Commission of India and Ors.	Akshay Lodhi	
2.	Contempt Case (AT) No. 16 of 2022 in Comp. App. (AT) (Ins) No. 1056 of 2019	KRSKA Capital Pvt. Ltd. Vs. Rajesh Goyal	Nirmal Goenka	

### **For Admission (After Notice)**

3.	Comp. App. (AT) No. 53 of 2022 & I.A. No. 1415 of 2022	GAV Developer Pvt. Ltd. Vs. Shubh Advisors Pvt. Ltd. & Ors.	Manish Kumar	Rahul Malhotra
4.	Competition App. (AT) No. 07 of 2021	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	M M Sharma	Swaroop George-R4 Nidhi Raj Bindra-R8 Rahul Gajera-R13 J.C. Patel-R16 & R18 Ramesh Kr. Chowdhary-R17

### **For Hearing**

5.	Comp. App. (AT) (Ins) No. 234 of 2021	T.S. Murali & Anr. Vs. Liquidator of Helpline Hospitality Pvt. Ltd.	G.S. Mathur	Sameer Rastogi Sarvesh Kashyap
6.	Comp. App. (AT) (Ins) No. 379 of 2021 & I.A No. 2204 of 2021	Nitin Pannalal Shah (Suspended Director of Simandar Broking Ltd.) Vs. Vipul H Raja & Ors.	Gaurav H Sethi	Vipul H. Raja Noman Singh Bagga Abhishek Swaroop Kiran Shah-R1
7.	Comp. App. (AT) (Ins) No. 579 of 2021	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd.	Satish Rai	Nipun Gautam –R1

<b>8.</b>	Comp. App. (AT) (Ins) No. 729 of 2021  <b>(With Defects)</b>	Rupinder Singh Gill Vs. Three C Universal Developers Pvt. Ltd. Through Resolution Professional Rakesh Kumar Gupta	Prachi Johri	Abhishek Anand Viren Sharma Rakesh Kr. Gupta- RP
<b>9.</b>	Comp. App. (AT) (Ins) No. 849 of 2021	SICOM Ltd. & Anr. Vs. Kitply Industries Ltd. & Ors.	Stuti Sharma	Sanjay Bhatt Karan Kohli-R1
<b>10.</b>	Comp. App. (AT) No. 257 of 2019 & I.A. No. 1944- 1946 of 2021	Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors.  <b>With</b>	K. Datta	Rahul Gupta
<b>11.</b>	Comp. App. (AT) No. 265 of 2019	Amrik Singh Bhandari & Anr. Vs. Ajit Singh Bhandari & Ors.  <b>With</b>	Neeraj Kumar Gupta	Diggaj Pathak-R1 to R4
<b>12.</b>	Comp. App. (AT) No. 318 of 2019	Bhandari Construction & Developers Pvt Ltd & Anr. Vs. Ajit Singh Bhandari & Ors.	Surabhi Maheshwari	Neeraj Gupta-R7
<b>13.</b>	Competition App. (AT) No. 112 of 2019	Manjeet Plastic Industries Vs. Competition Commission of India & Ors.	Purnima Malik	Niti Richhariya

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**